

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 2**

ITEM No.214 - **Appeal/11(AHM)2021**  
**With**

ITEM No.215 - Comp. A/31(AHM)2021

**Proceedings under Section 58(3) & 59 of Co. Act, 2013**

**IN THE MATTER OF:**

Rajendra Jain

.....Applicant

V/s

Sun Pharmaceutical Industries Ltd & Ors.

.....Respondents

**Order delivered on: 08/02/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Nikhil Yadav, Adv.

For the Respondent : Mr. Mit S Thakkar, Adv. for Ms. Megha Jani, Adv.

**ORDER**

Re-list before the regular bench on 04.04.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**